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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 475/2019 & I.A. 15752/2019, I.A. 15753/2019, I.A. 901/2020, I.A. 447/2021

MOON LIGHT PROP BUILD PVT. LTD.Petitioner

Through: Mr. Amit George, Ms. Ridhima Verma, Mr. Shashwat Tripathi, Ms. Madhu A., Ms. Aparajita Singh and Ms. Madhavi, Advs.

versus

HORIZON CREST INDIA REAL ESTATE & ORS.

.....Respondents

Through: Mr. Saurav Agrawal, Mr. Saurabh Seth, Ms. Akshita Totla, Mr. Kavya Kumar, Mr. Kahir Dev and Mr. Sukhvir Singh, Advocates
Mob: 8826297666
Email: kavvakumar1607@gmail.com

+ OMP (ENF.) (COMM.) 41/2021

HORIZON CREST INDIA REAL ESTATE AND ORS.

.....Decree Holders

Through: Mr. Saurav Agrawal, Mr. Saurabh Seth, Ms. Akshita Totla, Mr. Kavya Kumar, Mr. Kahir Dev and Mr. Sukhvir Singh, Advocates
Mob: 8826297666
Email: kavvakumar1607@gmail.com

versus

MOON LIGHT PROPBUILD PVT LTDJudgement Debtor

Through: Mr. Amit George, Ms. Ridhima Verma, Mr. Shashwat Tripathi, Ms. Madhu A., Ms. Aparajita Singh and Ms. Madhavi, Advs.



**CORAM:
HON'BLE MS. JUSTICE MINI PUSHKARNA**

ORDER
25.02.2026

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1. Learned counsel appearing for the petitioner in *O.M.P. (COMM) 475/2019*, submits that they may be granted further time to file the convenience compilation as well as the written submissions.
2. Accordingly list for hearing on 28th April, 2026 at 2:30 PM.

MINI PUSHKARNA, J

FEBRUARY 25, 2026/ak